

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

28 (ND) / 2017  
In C.P. of 124(ND) 2016

**PRESENT: SMT. INA MALHOTRA,**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018.**

**NAME OF THE COMPANY: Asha Bhan Vs. Unitech Ltd.**

**SECTION OF THE COMPANIES ACT: 424**


| <b><u>S.NO.</u></b> | <b><u>NAME</u></b> | <b><u>DESIGNATION</u></b> | <b><u>REPRESENTATION</u></b> | <b><u>SIGNATURE</u></b> |
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| Present: | Mr. Himanshu Bhandari & Mr. Soumitra Chatterjee, Advocates<br>for the Petitioner. |  |  |  |
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**ORDER**

Ld. Counsel for the Petitioner prays for some more time to file details  
of the assets of the Judgment Debtor.

At his request adjourned to 8<sup>th</sup> March, 2018. This is the last opportunity  
given to the Decree Holder.

  
**(Ina Malhotra)**  
**Member (J)**